

Company: Sol Infotech Pvt. Ltd.

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Date: 09/12/2025

(2024) 08 DEL CK 0032 Delhi High Court

Case No: Civil Suit (COMM) No. 166 Of 2017

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Iffco Tokio General Insurance

APPELLANT

Co.Ltd. And Another

Inder TravesIs Pvt.Ltd. & Ors

RESPONDENT

Date of Decision: Aug. 1, 2024

Acts Referred:

• Code of Civil Procedure, 1908 - Section 151, Order Rule 1, Order 11 Rule 1(1)(c)(ii), Order Rule 1(5)

Hon'ble Judges: Navin Chawla, J

Bench: Single Bench

Advocate: Saurav Agrawal, Manvi Adlakha, Debarshi Dutta, Mrinal Ojha, Anusha Sinha,

Ajay Sharma, Vinay Gupta, Ram Manohar Singh

Final Decision: Allowed

Judgement